

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

O R D E R

Pursuant to letter No.2828-2839/DHC/Gaz-IIB/G-9/2024 dated 04.05.2024 of Hon'ble High Court of Delhi, New Delhi, the following Officers of Delhi Judicial Service (Central) are hereby detained for duty during summer vacation 2024 for the period and purpose mentioned against their names :-

S.No.	Name of Officer	Detention Period	Work Assigned
1	Ms. Medha Arya ACJ-cum-ARC	12.06.2024 to 14.06.2024	Administrative Work in ACJ Office.
2	Sh. Sahil Gupta, CJ-07	11.06.2024 to 15.06.2024	Weeding out process in Record Room (Civil)
3	Sh. Sahil Khurmi, CJ-01	25.06.2024S to 29.06.2024	Weeding out process in Record Room (Sessions)
4	Sh. Umang Joshi, CJ-04	25.06.2024 to 29.06.2024	Weeding out process in Record Room (Criminal)
5	Ms. Tista Shah, ARC-01	14.06.2024 & 15.06.2024	Physical verification of books in Library, Tis Hazari Courts, Delhi.
6	Ms. Charan Salwan, CJ-03	18.06.2024 to 22.06.2024	
7	Ms. Neetu Sharma, CCJ-cum-ARC	21.06.2024 & 22.06.2024	
8	Ms. Neha Pandey, CJ-05	25.06.2024 to 29.06.2024	
9	Sh. Kapil Gupta, CJ-06	24.06.2024 to 27.06.2024	Departmental Stock taking /Physical verification of stores. (General Branch)
10	Sh. Pranav Joshi JSCC-cum-ASCJ-cum-GJ	25.06.2024 to 29.06.2024	
11	Sh. Ajeet Narayan, CJ-02	25.06.2024 to 29.06.2024	
12	Sh. Bharat Aggarwal, CJ-08	28.06.2024 & 29.06.2024	

Note:- This is to state that as per orders of Hon'ble High Court of Delhi the officers of DJS are required to perform duties for a minimum 05 days during the Summer Vacation 2024. Hence, no compensatory leave shall be granted to any of the officers of DJS against the duties performed for minimum period of 05 days accordingly.

(SANJAY GARG-I)

Principal District & Sessions Judge (HQs)

Delhi

01 JUN 2024

No. 37051-37077 /S.V/DJS/Gaz/2024

Dated : \_\_\_\_\_

Sub:-Deputation of Officers of Delhi Judicial Service posted on civil side during the vacation period from 10.06.2024 to 29.06.2024

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi New Delhi.
2. The Principal District & Sessions Judge (West) Tis Hazari Courts, Delhi.
3. The Officers concerned.
4. The AO(J)/Branch In-Charge, General Branch, Library, Record Room (Civil, Criminal & Sessions) Care Taking Branch, ACJ Office, Central, Tis Hazari Courts, Delhi.
5. The DDO, Accounts Branch, Central, Tis Hazari Courts, Delhi.
6. The AO(J)/Branch Incharge, Pool Cars, Tis Hazari Courts, Delhi with the request to provide pool car facility to the above mentioned Judicial Officers.
7. The PS to undersigned.
8. The Website committee (English/Hindi), Tis Hazari Courts, Delhi.
9. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)

Delhi